

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00023/2020

Jodhpur, 24th March, 2021

CORAM

**HON'BLE MRS. JASMINE AHMED, MEMBER (J)
HON'BLE MS. ARCHANA NIGAM, MEMBER (A)**

Smt. Vijayalekshmi G Krishnan W/o Shri G Gopalakrishnan, age about 63 years, resident of Krish, MLA Road, North Gate, Vaikom 686141 (Kottayam District, Kerala State. (Retired Inspector from Income Tax Department, Jodhpur)

.....Applicant

By Advocate: Mr Surendra Mehta.

Versus

1. Union of India through Secretary to the Government of India, Ministry of Finance, Department of Revenue (Income Tax), North Block, New Delhi-110011.
2. The Principal Commissioner of Income Tax-1, Aayakar Bhawan, Paota C Road, Jodhpur-342001.

.....Respondents

By Advocate: Mr. Sunil Bhandari, present, through VC.

ORDER (Oral)**Per Hon'ble Mrs. Jasmine Ahmed, Member (J)**

At the outset, Mr Surendra Mehta, learned counsel for the applicant states that grievances of the applicant have been meted out. Hence, he does not wish to pursue the matter further and wants to withdraw the present OA.

2. In view of statement made by learned counsel for the applicant, OA is dismissed as having been withdrawn.

(ARCHANA NIGAM)
MEMBER (A)
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(JASMINE AHMED)
MEMBER (J)